File No. 10/03/2016-NCLT राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक−3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 20th July 2016

ORDER

All matters fixed before the Principal Bench, National Company Law Tribunal on Wednesday 20th July 2016 shall be taken up by the Special Bench consisting of following Members:

SPECIAL BENCH, NCLT, NEW DELHI

- 1. Shri R. Vardharajan, Member (Judicial)
- 2. Shri Santanu Kumar Mohapatra, Member (Technical)

By Order of the National Company Law Tribunal

(Pankaj Garg) Secretary, NCLT

Telephone: 24361688

Copy to: -

- 1. Shri R. Vardharajan, Member (Judicial), NCLT, New Delhi, for information please
- Shri Santanu Kumar Mohapatra, Member (Technical), NCLT, New Delhi, for information please

Copy for information to:

- 1. P.A. to Hon'ble President, NCLT, for information please.
- 2. Smt. Ina Malhotra, Member (Judicial), NCLT, New Delhi, for information please
- 3. Registrar, National Company Law Tribunal, New Delhi, for information please
- 4. NCLT, web site/ Notice Board